

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1185
TO BE ANSWERED ON THE 27TH JULY, 2021

TECHNICAL TRAINING TO AGRICULTURE LABOURERS

1185. SHRI SADASHIV KISAN LOKHANDE

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to State?

- (a) the steps taken by the Government to impart technical training to the agriculture labourers in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government proposes to formulate any scheme to fix the wages of agriculture labourers based on their labour; and
- (d) if so, the details thereof?

ANSWER

Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a) Government has taken steps towards skill development of agriculture labourers through the following interventions :-
- Ministry of Skill Development & Entrepreneurship through its flagship scheme Pradhan Mantri Kaushal Vikas Yojana (PMKVY) is imparting Skill Development training under various sectors including the Agriculture Sector. Under PMKVY, skill training is provided through Short Term Training (STT) and Recognition of Prior Learning (RPL). As on 15/07/2021, a total of 7.92 lakh candidates have been trained in Agriculture Sector under PMKVY.
 - The Indian Council of Agricultural Research (ICAR) has established a network of 725 Krishi Vigyan Kendras (KVKs) in the country mandated with Technology Assessment and Demonstration for its application and Capacity Development. KVKs organize Demonstrations, Training Programs and Skill Development programs for the benefit of farmers and farm women, rural youth and in-service extension personnel. The KVKs imparted skill training to the migrant labours on livelihood activities in 116 districts of Uttar Pradesh, Madhya Pradesh, Bihar, Jharkhand, Rajasthan and Odisha. The KVKs organized 1922 skill training programs for 68136 migrant labours.

- (b) The State-wise details of candidates trained in Agriculture Sector under PMKVY as on 10/07/2021 and migrant labour trained by Krishi Vigyan Kendras (KVKs), ICAR may be seen at **Annexure-I & Annexure-II** respectively.
- (c) & (d) Under the provisions of the Minimum Wages Act, 1948, both the Central and the State Governments are appropriate Governments to fix, review and revise the minimum wages of the employees employed in the scheduled employments including agriculture under their respective jurisdictions. The Central Government and the State Governments are mandated under Section 3(1)(b) of the Act to revise the Minimum Rates of Wages payable to the employees engaged in the scheduled employments including agriculture in their respective jurisdictions at intervals not exceeding five years.

ANNEXURE-I**State-wise details of candidates trained in Agriculture Sector under Pradhan Mantri Kaushal VikasYojana (PMKVY)**

State	Enrolled	Trained	Assessed	Certified	Reported Placed
A&N Islands	0	0	0	0	0
Andhra Pradesh	10,929	10,929	8,669	7,266	649
Arunachal Pradesh	25,353	24,423	14,751	13,617	207
Assam	37,676	35,460	30,446	26,964	1,440
Bihar	19,717	19,155	17,436	14,686	1,265
Chandigarh	0	0	0	0	0
Chhattisgarh	2,059	1,908	1,497	1,221	301
Delhi	1,617	1,617	1,395	1,239	0
Goa	0	0	0	0	0
Gujarat	10,302	10,003	9,178	7,523	3,919
Haryana	17,440	16,827	14,811	13,313	6,037
Himachal Pradesh	2,752	2,697	2,004	1,412	0
Jammu And Kashmir	507	507	395	307	213
Jharkhand	8,951	8,573	7,721	6,674	579
Karnataka	20,057	19,599	17,596	16,132	206
Kerala	40,669	35,914	28,389	25,950	852
Ladakh	0	0	0	0	0
Lakshadweep	0	0	0	0	0
Madhya Pradesh	19,872	19,324	16,648	14,555	5,140
Maharashtra	3,80,599	3,76,965	3,27,424	2,96,385	921
Manipur	1,197	1,196	948	851	407
Meghalaya	1,335	1,305	1,130	952	390
Mizoram	397	397	220	191	60
Nagaland	724	722	663	542	199
Odisha	1,00,948	96,513	85,813	74,132	2,527
Puducherry	327	327	269	269	23
Punjab	6,737	6,057	5,248	4,359	1,850
Rajasthan	25,592	25,284	22,268	19,226	5,305
Sikkim	570	450	428	414	0
Tamil Nadu	12,262	11,867	10,222	9,157	3,519
Telangana	6,549	6,292	5,078	4,248	436
Dadra & Nagar Haveli & Daman And Diu	0	0	0	0	0
Tripura	4,379	4,349	3,168	2,841	613
Uttar Pradesh	20,495	20,132	17,032	14,738	2,370
Uttarakhand	6,943	6,551	5,426	4,400	845
West Bengal	28,020	26,679	24,197	22,758	9,369
Grand Total	8,14,975	7,92,022	6,80,470	6,06,322	49,642

ANNEXURE-II**State-Wise Details of 1922 Skill Training Programs for 68136 Migrant
Labours Organized by the Krishi Vigyan Kendras (KVKs), ICAR**

Sl.No.	State	Training conducted (no.)	Person skilled (no.)
1	Bihar	512	18472
2	Jharkhand	48	1680
3	Madhya Pradesh	384	13474
4	Odisha	64	2240
5	Rajasthan	356	12503
6	Uttar Pradesh	558	19767
	Total	1922	68136
